

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 184 of 2013 & IA No. 253 of 2013

Dated : 16th July, 2014

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

ORDER

Court has not assembled today.

On the consent of learned counsel for the parties, matter is posted for hearing on **12th August, 2014.**

Court Master

rkt